

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANCHKULA

ORDER

The Government of Haryana vide order bearing No. DMC-SPO-2020/3093 dated 16.05.2021, has further extended the period of lock-down, therefore, this office orders bearing Endst. No. 3515-35 dated 03.05.2021 & 3728-48 dated 10.05.2021 are extended and shall remain in force during any further extension of period of lock-down.

Dated: 17.05.2021

(Deepak Gupta)
District & Sessions Judge,
Panchkula.

Endst. No. 3891 - 3910 Dated 17.05.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The Deputy Commissioner, Panchkula;
4. The Deputy Commissioner of Police, Panchkula;
5. The District Attorney, Panchkula;
6. The Superintendent, Central Jail, Ambala;
7. The President, Bar Associations, Panchkula & Kalka;
8. SO/SA to upload the order on the website of this Court.

(Deepak Gupta)
District & Sessions Judge,
Panchkula.

ATTESTED
Superintendent Gr.-II
Sessions Court
Panchkula
17.5.21